

FORM B**PUBLIC ANNOUNCEMENT**

(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF ADGAONKAR SARAF
PRIVATE LIMITED**

Sl. No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	ADGAONKAR SARAF PRIVATE LIMITED
2.	Date of incorporation of corporate debtor	27-03-2003
3.	Authority under which corporate debtor is incorporated / registered	RoC – Mumbai
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U36911MH2003PTC139746
5.	Address of the registered office and principal office (if any) of corporate debtor	Viraj Corner, Canada Corner, Sharanpur Road, Nashik – 422 002
6.	Date of closure of Insolvency Resolution Process	08-02-2024
7.	Liquidation commencement date of corporate debtor	09-02-2024
8.	Name and registration number of the insolvency professional acting as liquidator	Adv Viral Vora IBBI/IPA-001/IP-P-02703/2022-2023/14141
9.	Address and e-mail of the liquidator, as registered with the Board	3, Shanti Kunj, Lala Lajpatrai Road, Near HDFC Bank, Vile Parle West, Mumbai – 400 056 ipviral.vora@gmail.com
10.	Address and e-mail to be used for correspondence with the liquidator	3, Shanti Kunj, Lala Lajpatrai Road, Near HDFC Bank, Vile Parle West, Mumbai - 400 056 cirp.adgaonkarsarafnashik@gmail.com
11.	Last date for submission of claims	10-03-2024

Notice is hereby given that the National Company Law Tribunal, Mumbai has ordered the commencement of liquidation of the **ADGAONKAR SARAF PRIVATE LIMITED** on 9th February 2024.

The stakeholders of ADGAONKAR SARAF PRIVATE LIMITED are hereby called upon to submit their claims with proof on or before 10th March 2024, to the liquidator at the address mentioned against Item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means. Submission of false or misleading proof of claims shall attract penalties.



Name and signature of liquidator : Adv Viral Vora
AFA : AA1/14141/02/120724/105900
Date and place: : 10th February 2024 and Mumbai



